

DIVISION BENCH
COURT - II

O-227

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

TP/70(KB)2023
COMP.APPL/85(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10TH APRIL 2024

IN THE MATTER OF	MURARI MOHAN KEJRIWAL DECD THR L.RS. & ORS VS SHREE HANUMAN COTTON MILLS LTD. & ORS.
UNDER SECTION	SEC. 241(1)

Appearance (via video conferencing/physically)

Mr. Kaushik Banerjee, Adv.] For the Petitioner

Mr. Sayak Chakraborty, Adv.]

ORDER

1. Ld. Counsel appearing on behalf of the petitioner present.
2. Hard copy of the petition is yet to be furnished.
3. List the matter for further consideration on **12.06.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**

Ar.